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Title: Motion regarding 22nd to 25th Reports of the Committee on Private Members' Bills and Resolutions (Motion Adopted).

MR. CHAIRMAN : The House will now take up Item no. 18, Private Members' Business.

Shri S. Semmalai.

SHRI S. SEMMALAI (SALEM): I beg to move:

"That this House do agree with the Twenty-second, Twenty-third, Twenty-fourth and Twenty-fifth Reports of the Committee on Private Members' Bills and Resolutions presented to the House on 1 December, 2011, 21 March, 28 March and 26 April, 2012, respectively, subject to modifications that, --

- (i) para 7 and sub-para (v) of para 8 of the Twenty-second Report; and
- (ii) para 4 and sub-para (ii) of para 5 of the Twenty-fourth Report, relating to allocation of time to resolutions, be omitted".

MR. CHAIRMAN: The question is:

"That this House do agree with the Twenty-second, Twenty-third, Twenty-fourth and Twenty-fifth Reports of the Committee on Private Members' Bills and Resolutions presented to the House on 1 December, 2011, 21 March, 28 March and 26 April, 2012, respectively, subject to modifications that, --

- (i) para 7 and sub-para (v) of para 8 of the Twenty-second Report; and
- (ii) para 4 and sub-para (ii) of para 5 of the Twenty-fourth Report, relating to allocation of time to resolutions, be omitted. "

The motion was adopted.

MR. CHAIRMAN: Now, the House will take up Private Members Legislative Business – Bills for introduction.